

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(Only SLP (Cr1.) No. 6928-35/2018 is to be listed before the Hon'ble Judges in Chambers for directions)

Date : 04-10-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Petitioner(s)

Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv
Ms.Varnita Rastogi, Adv
Dr. Amrendra Pratap, Adv
Ms. Kritiya Pandey, Adv

For Respondent(s)

Mr. Ansar Ahmad Chaudhary, AOR
Mr. Rohit K. Singh, AOR
Mr. Praveen Jain, AOR
Mr. Yadav Narender Singh, AOR
Mr. K. Malik, Adv
Mr. M. Khan, Adv
Mr. Anshu Kapoor, Adv

UPON hearing the counsel the Court made the following
O R D E R

Four week's time is granted to the counsel for the petitioner to file death certificate.

(MANASWINI DEVI SHARMA)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
COURT MASTER (NSH)